

वजह से पानी संकट भी हो गया है। बिजली नहीं मिल रही है।

MR. SPEAKER : We cannot do anything.

श्री राम विलास पासवान : ये ठीक कह रहे हैं।

अध्यक्ष महोदय : आप क्यों बार-बार उठ रहे हैं। बैठिए।

एक माननीय सदस्य : राजस्थान के सूखा-ग्रस्त इलाकों में...

अध्यक्ष महोदय : इस बारे में बात हो गई है। कल वृद्धिचन्द्र जी ने काफी बताया है।

श्री जगपाल सिंह : अध्यक्ष महोदय, भोला-वृष्टि से जो नुकसान हुआ है...

अध्यक्ष महोदय : नाट एलाउड, कल से यही चल रहा है। आप अगर उपस्थित न रहें तो कुसूर मेरा तो नहीं है। Not allowed.

SHRI S.T.K. JAKKAYAN (Periakulam): Hon. Member Mr. Mayathevar has said that the water sent to Tamil Nadu has not been received. This is not true. The water is being received. There is no problem.

(Interruptions)

MR. SPEAKER : Papers to be laid on the Table.

12.09 hrs.

PAPERS LAID ON THE TABLE

Report of the National Commission on Agriculture-1976—Parts I to XV and Statement for delay.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : I beg to lay on the Table.

- (1) A copy of the *Report (Hindi version) of the National Commission on Agriculture—1976—Parts I to XV.
- (2) A statement (Hindi and English version) showing reasons for delay in laying Hindi version of the Report mentioned at (1) above.

[Placed in Library. See No. LT-6392/83]

Indian Electricity (Amendment) Rules, 1983.

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI CHANDRA SHEKHAR SINGH) : I beg to lay on the Table. A copy of the Indian Electricity (Amendment) Rules, 1983 (Hindi and English versions) published in Notification No. G.S.R. 137 in Gazette of India dated the 12th February, 1983, under sub-section (3) of section 38 of the Indian Electricity Act, 1910.

[Placed in Library. See No. LT-6393/83].

*The English version was laid on the Table on the 12th March, 1976.